

MINUTES OF THE MEETING NO. 12 (2017-18) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 23.03.2018 AT 12.00 Hrs AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 12 (2017-18) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 23.03.2018 at 12.00 Hrs in Room No. 11, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Dr. Anup Kainthola, QI (Trade) D/o AHD&F
- (ii) Shri Vinod Kumar, Technical Officer, M/o EF&CC (SU Division)
- (iii) Shri P. Somakumar, Section Officer, MoPNG
- (iv) Shri Mahesh Chandra, Asstt. Section Officer, Deptt. of Fertilizers

In attendance:

- (i) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (ii) Shri Vinod Kumar Sharma, FTDO

3. **Altogether 50 applications (including 18 deferred cases) were considered by the EFC, out of which 27 cases were approved (including 02 post-facto approval) and remaining 23 cases deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants.** The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
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DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1.	M/s Frost International Ltd., New Delhi F.No.01/91/110/31/AM18/EC	5,00,000 MT Sulphur Granular / Crushed for FOB value of USD 50,000,000	26.07.2017 received on 18.08.2017	Deferred due to want of comments of D/o Agriculture Co-operation & Farmers Welfare (INM Division) pending since 15.11.2017 followed by reminders dated 12.01.2018 and 21.03.2018
2	M/s. Nikhil Traders, East Champaran, Bihar F.No. 01/91/110/155/AM18/EC	3500 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB Value of INR 7,95,00,000/-	24.01.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.III) dated 22.03.2018 for export of 3500 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
3	M/s. Sudhir Gala Bhandar, East Champaran, Bihar F.No. 01/91/110/157/AM18/EC	4000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB Value of INR 6,00,00,000/-	20.01.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.III) dated 22.03.2018 for export of 4000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.

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4	M/s Om Enterprises, Bihar F.No.01/91/110/162/AM-18-EC	5000 MT Non-Basmati Rice Paddy(other than seed quality) FOB Value of Rs. 75000000/-	14.02.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.III) dated 22.03.2018 for export of 5000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
5	M/s Ayush Traders, Bihar F.No.01/91/110/171 /AM-18-EC	6000 MT Non-Basmati Rice Paddy(other than seed quality) FOB Value of Rs. 75000000/-	19.02.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.III) dated 22.03.2018 for export of 6000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
6	M/s Balajee Traders, Bihar F.No.01/91/110/170 /AM-18-EC	1100 MT Non-Basmati Rice Paddy(other than seed quality) FOB Value of Rs. 1,6500000/-	19.02.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.III) dated 22.03.2018 for export of 1100 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
7	M/s Kalash Seeds Pvt.Ltd., Jalana 01/91/110/175/AM18/EC	Total 6 MT Hybrid Onion Seed [3 MT c.v. Nayak and 3 MT c.v. Bonus] for total FOB USD 150000.	22.02.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-108/2017-SD. IV (229 th EXIM-12) dated 13.08.2018 for export of total 6 MT Hybrid Onion Seed c.v. Nayak @ 3MT and Bonus @ 3MT to Sri Lanka by M/s Kalash Seeds Pvt.Ltd., Jalana
8	M/s East West Seed India Pvt. Ltd., Aurangabad F.No. 01/91/110/176/AM18/EC	Export of Onion Seed Prema and Dayo.	20.02.2018	Deficient application. Quantity and Purchase Order does not match. Deferred due to want of clarification from the firm.
9	M/s Sangam Suppliers, Raxaul F.No. 01/91/110/177/AM18/EC	5000 MT Non Basmati Rice in Husk for FOB Value INR 7500000.	21.02.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.III) dated 22.03.2018 for export of 5000 MTs of Non Basmati Rice in Husk to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
10	M/s Parbati Galla Bhandar, Raxaul F.No. 01/91/110/181/AM18/EC	2500 MT Non Basmati Rice Paddy (other than seed quality) for FOB value INR 37500000.	27.02.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.III) dated 22.03.2018 for export of 2500 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
11	M/s Shri Ganpati Traders, Raxaul F.No. 01/91/110/182/AM18/EC	1500 MT Non Basmati Rice Paddy (other than seed quality) for FOB Value INR 22500000.	27.02.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.III) dated 22.03.2018 for export of 2500 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
12	M/s Taneja High Breed Seeds Pvt. Ltd. Delhi F.No. 01/91/110/188/AM18/EC	Total 170 MT Onion seeds [70 MT Bombay Red and 100 MT Nasik Red (N-53)] for total FOB value USD 1052343.75	08.03.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2018-SD. IV (230 th EXIM-11) dated 19.02.2018 for export of total 170 MT Onion Seeds c.v. Nasik Red (N-53) @100 MT and Bombay Red 70 MTs to Bangladesh and Pakistan by M/s Taneja High Breed Seeds Pvt. Ltd. Delhi

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13	M/s Taneja Seeds Corporation, Delhi F.No. 01/91/110/189/AM18/EC	Total 130 MT Onion seeds [45 MT Bombay Red and 85 MT Nasik Red (N-53)] for total FOB value USD 765500.	08.03.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2018-SD. IV (230 th EXIM-12) dated 19.02.2018 for export of total 130 MT Onion Seeds c.v. Nasik @85 MT and Bombay Red @ 45 MTs to Pakistan by M/s Taneja Seeds Corporation, Delhi
14	M/s Ambika Seed Company, Delhi F.No. 01/91/110/190/AM18/EC	Total 130 MT Onion seeds [45 MT Bombay Red and 85 MT Nasik Red (N-53)] for total FOB value USD 3704296.87.	08.03.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-109/2018-SD. IV (230 th EXIM-13) dated 19.02.2018 for export of total 128 MT Onion Seeds c.v. Nasik Red (N- 53) @88 MT and Bombay Red @ 40 MTs.to Pakistan by M/s Ambika Seed Company, Delhi
15	M/s. PHI Seeds Pvt. Ltd.,Hyderabad F.No. 01/91/110/187/AM18/EC	29,43,365 Kgs. of Pioneer Brand Hybrid Paddy seed. FOB value USD 10301778	27.02.2018	Approved as per the NOC of DOAC& FW vide O.M. No. 1-110/2018-SD.IV (231 st Exim -11 dated 09.03.2018 for export of total of 29,43,365 Kgs. of Paddy Hybrid seeds to Bangladesh, Indonesia, Nepal, Pakistan, Philippines and Vietnam M/s. PHI Seeds Pvt. Ltd.,Hyderabad
16	M/s. Bayer Bio Science Pvt. Ltd., Hyderabad F.No. 01/91/110/197/AM18/EC	4265 Kgs. of Paddy Hybrid Seeds for FOB value of USD 2132.50	12.03.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-110/2018-SD.IV (231 st Exim -15 dated 09.03.2018 for export of total 4265 Kgs. of Paddy Hybrid seeds to Bangladesh by M/s Bayer Bioscience Pvt. Ltd., Hyderabad
17	M/s. Bayer Bio Science Pvt. Ltd., Hyderabad F.No. 01/91/110/198/AM18/EC	180 MT Paddy Hybrid seeds for a fob value of USD 609241.50	12.03.2018	Approved as per the NOC of DOAC&FW vide their O.M. No. 1-110/2018-SD.IV (231 st Exim -14 dated 09.03.2018 for export of total 180 MT. of Paddy Hybrid seeds to Nepal by M/s Bayer Bioscience Pvt. Ltd., Hyderabad
18	M/s. Bayer Bio Science Pvt. Ltd., Hyderabad F.No. 01/91/110/199/AM18/EC	4265 Kgs. of Paddy Hybrid Seeds for FOB value of USD 2132.50	12.03.2018	Approved as per the NOC of DOAC&FW vide their O.M. No. 1-110/2018-SD.IV (231 st Exim -16 dated 09.03.2018 for export of total 4265 Kgs. of Paddy Hybrid seeds to Vietnam by M/s Bayer Bioscience Pvt. Ltd., Hyderabad
19	M/s. Bayer Bio Science Pvt. Ltd., Hyderabad F.No. 01/91/110/200/AM18/EC	4265 Kgs. of Paddy Hybrid Seeds for FOB value of USD 2132.50	12.03.2018	Approved as per the NOC of DOAC&FW vide their O.M. No. 1-110/2018-SD.IV (231 st Exim -13 dated 09.03.2018 for export of total 4265 Kgs. of Paddy Hybrid seeds to Philippines by M/s Bayer Bioscience Pvt. Ltd., Hyderabad
20	M/s. Bayer Bio Science Pvt. Ltd., Hyderabad F.No. 01/91/110/201/AM18/EC	4265 Kgs. of Paddy Hybrid Seeds for FOB value of USD 2132.50	12.03.2018	Approved as per the NOC of DOAC&FW vide their O.M. No. 1-110/2018-SD.IV (231 st Exim -12 dated 09.03.2018 for export of total 4265 Kgs. Of Paddy Hybrid seeds to Pakistan by M/s Bayer Bioscience Pvt. Ltd., Hyderabad
21	M/s. Bayer Bio Science Pvt. Ltd., Hyderabad F.No. 01/91/110/202/AM18/EC	1800Kgs. of Paddy Hybrid Seeds for FOB value of USD 900.00	12.03.2018	Approved as per the NOC of DOAC&FW vide their O.M. No. 1-110/2018-SD.IV (231 st Exim -17 dated 09.03.2018 for export of total 1800 Kgs. Paddy Hybrid Seeds to Indonesia by M/s Bayer Bioscience Pvt. Ltd., Hyderabad

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22	M/s. Suvlaxmi Traders, Araria, Bihar F.No. 01/91/110/204/AM18/EC	6000 MT of "Non-Basmati in Husk Paddy (other than seeds quality) for FOB value of Rs. 10,35,00,000/-	12.03.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.III) dated 22.03.2018 for export of 6000 MTs of Non Basmati in Husk Paddy (other than seeds quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per DAC&FW
23	M/s. Shiv Shakti Traders, Raxaul, East Champaran, Bihar F.No. 01/91/110/206/AM18./EC	5000 MT Non-Basmati paddy Husk (other than seed quality) for total FOB value of Rs. 160,00,000/-	14.03.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (pt.III) dated 22.03.2018 for export of 5000 MTs of Non Basmati paddy Husk Paddy (other than seeds quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
24	M/s. Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No. 01/91/110/207/AM18/EC	5400 Kgs. of Onion Seeds for FOB value of USD 118000.00	19.03.2018	Approved as per the NOC of DoAC&FW vide their O.M. No. 1-110/2018-SD.IV (231 st Exim -2 dated 09.03.2018 for export of total 5400 Kgs. Onion seeds [King @ 400 kgs., Bombay Red @ 4000 Kgs. And Violet De Galmi Super @ 1000 Kgs.] to Zimbabwe BY M/s. Malav Seeds Pvt. Ltd., Ratlam (M.P.)
25	M/s. Green Jackpot Commodities, Balasore, Orissa F.No. 01/91/110/208/AM18/EC	25 MT of Nuxvomica seed for FOB value USD 32000	13.03.2018	Deferred due to want of NOC from DoAC&FW (Seed Div.) and Deptt. of Ayush

DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHD&F)

26.	M/s. Bidhata Suppliers, Kolkata F.No.01/91/110/191/AM18/EC	10 Live Horses (thoroughbred) for a FOB value of USD 112250.00	07.03.2018	Deferred due to want of comments from DAHD&F.
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DEPTT. OF ATOMIC ENERGY

27.	M/s. Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No. 01/91/110/196/AM18/EC	900.00 MTs. of Zircomat 5Micron/325Mesh Powder for Fob value of USD 13,59,000/-	08.03.2018	Approved as per the NOC of DAE vide email dated 23.03.2018 for export of 900.00 MTs. of Zircomat 5Micron/325Mesh Powder by M/s. M/s. Sukaso Ceracolors Pvt. Ltd., Hyderabad to Kingdom of Saudi Arabia and Bangladesh
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MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

28	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Ozone Cell vide email dated 18.01.2018 and 23.03.2018 has informed that the registration of Enterprise under ODS Rules, 2000 is under process. Comments / views / NOC w.r.t. the specific export will be provided after the registration under ODS Rules, 2000.
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				The EFC noted that the time taken by Ozone Cell of MOEF&CC in finalizing their comments / recommendation is considerably on higher side and that need to be curtailed to facilitate trade. Due to delayed comments from the commodity Ministry / Deptt., export orders get cancelled which defeat the purpose of 'Ease of Doing Business'. Chairman, EFC expressed his concern and desired that a D.O. reminder from DG to Secretary, MOEF may be put up urgently for expediting all cases in Ozone Cell.
29	M/s Hare Rama Hare Krishna Industries, Hyderabad, Telengana F.No.01/91/110/126/AM18/EC	Total 7171 Kgs. Value added Red Sanders Wood Chips and Value added Red Sanders Wood Furniture Square sizes / Planks for total FOB value of USD 43026.00	20.12.2017	Deferred due to want of NOC from MOEF&CC (SU Division). As per the MOEF&CC, the firm has been requested vide email dated 10.01.2018 to furnish additional documents / clarification relating to the product, which have not been received so far
30	M/s. Pisces Corporation, Navi Mumbai F.No.01/91/110/130/AM18/EC	195.83 kg of Red Sanders Wood for FOB value of USD 17624.70	01.12.2017 received on 27.12.2017 and 02.01.2018	Deferred due to want of NOC from MOEF&CC (SU Division). The firm has been requested to furnish the following documents / clarification : - Extended validity of COO issued by the PCCF (HOFF) of the concerned Forest Deptt/State beyond the original validity upto 09.01.2018 only - Stock Verification certificate issued by the competent authority, alongwith photograph and measurement of the products duly certified by the competent authority.
31	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000	14.12.2017 received on 18.12.2017	Deferred due to want of NOC from MOEF&CC (SU Division). The firm has been requested to furnish the following documents / clarification which is still awaited: - Copy of Agreement between buyer and seller - COO issued by the PCCF (HOFF) of the concerned Forest Deptt/State. - Stock Verification certificate issued by the competent authority, alongwith photograph and measurement of the products duly certified by the competent authority.
32	M/s Aqsa Enterprises, Karnataka F.No.01/91/110/132/AM18/EC	Total 20 MT Red Sanders Wood Grade B, C and Red Sanders Wood Furniture Variant Size Parts for total FOB value of USD 4,82,080	14.12.2017 received on 18.12.2017	Approved Post Facto by EFC. Based on NOC of MoEFCC vide O.M. No. 5-2/2015-SU (Pt.) (Vol. III) dated 26.02.2018, permission was granted with the approval of Chairman, EFC on Ex-Post facto basis.

33	M/s. Sai Lalith Fragrances, Chennai F.No. 01/91/110/88/AM18/EC	1000 Kg. Machine Finished Sandal Wood Chips upto 50 Gms. for FOB Value US\$ 1,65,625	08.11.2018	Deferred due to want of NOC from MOEF&CC (SU Division). Additional information / clarification called for by the MOEF&CC, has been provided by the firm to MOEF&CC. However, MOEF&CC has desired to forward the information by DGFT. Chairman requested the representative of MOEF&CC to take account of information from the firm in such cases, however, also desired that a copy of the same may be forwarded again by DGFT.
34	M/s. Marine Solutions, Bhavnagar F.No.01/91/110/152/AM18/EC	40 MT Halon 1301 FOB USD 14,00,000	12.01.2018	Approved Post Facto by EFC₂ Based on NOC of MoEFCC vide O.M. No. 11-11/2009-OC dated 27.02.2018, permission was granted with the approval of Chairman, EFC on Ex-Post facto basis.
35	M/s Gujarat Fluorochemicals Ltd., Noida (U.P.). F.No.01/91/110/159/AM18/EC	3000 MT Monochloro Difluoro Methane (R 22 of HCFC-22) for FOB value of USD 13500000	08.02.2018	Deferred due to want of NOC/comments from MOEF&CC (Ozone Cell)
36	M/s Sree Balaji International, Chennai F.No. 01/91/110/184/AM18/EC	60.132 MT Small Pisces of Sandal Wood, Sandal Wood Powder Proudced from Sandal Wood for FOB Value USD1773894.	06.02.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division)
37	M/s. Serum Institute of India Pvt. Ltd., Pune F.No. 01/91/100/205/AM18/EC	Vero CCL-81 Master Cell & working cell for FOB value USD 570.00	09.03.2018	Deferred. MOEF&CC (Ozone Cell) vide email dated 23.03.2018 has informed that they are not concerned with the subject matter. The issue has been referred to Wildlife Division of MOEF&CC for comments, which are awaited.

DEPARTMENT OF FERTILIZERS

38	M/s Gujarat State Fertilizers and Chemicals Ltd., Vadodara 01/91/110/173/AM18/EC	500 MT Ammoniom Sulphate FOB Value USD 75500	21.02.2018	Approved as per the NOC of Deptt. of Fertilizers has been received vide O.M. No. 25011/2/2017- MPR dated 23.03.2018 for export of 500 MTs of Ammoniom Sulphate to Kenya subject to condition that the firm shall not claim any subsidy on the exported material or inputs thereof in future.
39	M/s Gujarat State Fertilizers and Chemicals Ltd., Vadodara 01/91/110/174/AM18/EC	2500 MT Ammoniom Sulphate and 2500 MT of Ammoniom Phosphate Sulphate FOB Value USD 722656.	21.02.2018	Approved as per the NOC of Deptt. of Fertilizers has been received vide O.M. No. 25011/2/2017- MPR dated 23.03.2018 for export of 2500 MT Ammoniom Sulphate and 2500 MT of Ammoniom Phosphate Sulphate to Nepal subject to condition that the firm shall not claim any subsidy on the exported material or inputs thereof in future.

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40	M/s Kronox Lab Sciences Pvt. Ltd., Vadodara 01/91/110/178/AM18/EC	Export of High Purity Urea of 200 MT for FOB value of USD 7,00,000.00	21.02.2018	Deferred due to want of comments /NOC from the Deptt. of Fertilizers.
41	M/s Silverline Fertilizers Pvt. Ltd., Chennai 01/91/110/180/AM18/EC	1500 MT Granulated SSP for FOB Value 186750.	23.02.2018	Deferred due to want of comments /NOC from the Deptt. of Fertilizers.
42	M/s Silverline Fertilizers Pvt. Ltd., Chennai 01/91/110/185/AM18/EC	Export of 315 MT Granulated SSP for FOB value USD 52447	05.03.2018	Deferred due to want of comments /NOC from the Deptt. of Fertilizers. The representative of the Deptt. of Fertilizers informed that they have not received the application and requested that a copy of the same may be forwarded to them.
43	M/s. Geolife Agritech India Pvt., Ltd., F.No.01/91/110/160/AM18/EC	Export of fertilizers for FOB value of USD 38,28,125/-	08.02.25018	Deferred due to want of comments /NOC from the Deptt. of Fertilizers.
44	M/s. Geolife Agritech India Pvt., Ltd., F.No.01/91/110/161/AM18/EC	Export of fertilizers for FOB value of USD 1,02,61,538/-	08.02.25018	Deferred due to want of comments /NOC from the Deptt. of Fertilizers.
45	M/s. Savio Bio Organic and Fertilizers Pvt. Ltd., Khanpur F.No. 01/91/110/195/AM18/EC	50,000 MT of NPK Fertilizer for total FOB USD 1,00,00,000/-	09.03.2018	Deferred due to want of comments /NOC from the Deptt. of Fertilizers. The representative of the Deptt. of Fertilizers informed that the firm may be requested to indicate the composition of the item and source. Further the ITC(HS) code mentioned in the application also does not match with the item of export with the existing policy.

MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND DEPARTMENT OF DEFENCE PRODUCTION

46	M/s. DCM Shriram Industries, New Delhi F.No. 01/91/110/194/AM18/EC	Export and re-import of two numbers of "Ford Endeavour Cars (SUV) for a total FOB value of USD 64,486.37	12.03.2018	Deferred due to want of comments /NOC from the Deptt. of Heavy Industry and Deptt. of Defence Production.
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MINISTRY OF MINES

47	M/s Ashapura Minechem Limited Mumbai F.No.01/91/110/76/AM17/EC	50,000 MT Washed Silica Sand	22.12.2017 (clarification received on 11.01.2018)	Deferred due to want of NOC from Ministry of Mines. It has been informed by the Ministry of Mines that they had called for comments of Mining Deptt., Govt. of Gujarat, which are awaited.
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48	M/s. Fugro Survey (India) Pvt. Ltd., Mumbai F.No. 01/91/110/186/AM18/EC	8 MT Seabed Soil Sample for FOB value of USD 400	27.02.2018	Deferred due to want of NOC from Ministry of Mines.
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Ministry of Petroleum & Natural Gas (MOPNG):

49	M/s Vedanta Limited, Mumbai F.No.01/91/110/140/AM-18/EC	20 MT Crude Oil sample for testing purposes without any commercial value.	02.01.2018 (revised application on 07.02.2017)	Deferred due to want of NOC from MoPNG. The representative of the MoPNG present during the meeting has informed that they have called for internal comments from PPAC which are awaited.
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Additional Agenda

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

50	M/s Raati Rajan Impex, Chennai F.No.01/91/110/210/AM18/EC	Total 65.380 MTs Value added Red Sanders Wood (VAP-Furniture sizes) for total FOB value of USD 2353680	21.03.2018	Deferred due to want of NOC/comments from MOEF&CC.
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